

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2959
ANSWERED ON 05.08.2026

**DEPLOYMENT OF ARTIFICIAL INTELLIGENCE TOOLS IN VARIOUS
SCHEMES FOR MINORITIES**

2959. SHRI YADUVEER WADIYAR:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has proposed to deploy Artificial Intelligence (AI) tools across schemes implemented by the Government and if so, the objectives and areas of application identified;
- (b) the details of pilot projects or rollouts planned including States covered, nature of data to be used and mechanisms for grievance redressal;
- (c) whether any guidelines have been formulated to ensure data protection, prevent algorithmic bias and discrimination and safeguard the rights of beneficiaries while using AI in scheme delivery and if so, the details thereof; and
- (d) whether the Government proposes to undertake independent audits, impact assessments and periodic reviews of AI systems used in minority welfare programmes and if so, the details thereof along with the timelines for such evaluations?

ANSWER

MINISTER OF MINORITY AFFAIRS
(SHRI KIREN RIJJU)

(a) to (d): The Ministry of Minority Affairs leverages digital technologies to enhance transparency, efficiency and effectiveness in implementation and monitoring of its schemes and programmes. It also explores the use of emerging technologies in collaboration with sovereign Artificial Intelligence (AI) companies, under the broader framework of IndiaAI Mission, wherever considered appropriate, for strengthening digital governance and citizen-centric service delivery, such as AI-enabled multilingual chatbots, virtual assistance, and intelligent digital interfaces, including in areas relating to Haj services such as Haj Suvidha App and other Ministry initiatives. Any use of such technologies is undertaken in accordance with the applicable policy framework of the Government of India and the relevant legal and regulatory provisions.

The Government has approved the IndiaAI Mission with the objective of establishing a robust, inclusive and responsible AI ecosystem in the country. The Mission comprises

seven key pillars, namely, IndiaAI Compute, Foundation Models, IndiaAI Application Development Initiative, IndiaAI FutureSkills, AIKosh (IndiaAI Datasets Platform), Safe & Trusted AI, and IndiaAI Startup Financing, to promote indigenous AI capabilities, innovation, responsible AI and socio-economic transformation across sectors.

The India AI Governance Guidelines, released on 5 November 2025, provide a comprehensive framework for safe, responsible and inclusive development of AI, based on the principles of Trust, People First, Innovation over Restraint, Fairness and Equity, Accountability, Understandable by Design, and Safety, Resilience and Sustainability.

Appropriate safeguards relating to privacy, confidentiality, data protection, information security, access control and responsible use of AI form an integral part of any such technology-enabled solution. Processing of personal data, wherever involved, is governed by the provisions of the Digital Personal Data Protection Act, 2023 and other applicable legal provisions, including implementation of reasonable security safeguards, grievance redressal mechanisms and other statutory requirements, as applicable.

The Ministry's digital initiatives are implemented as part of the overall administration and monitoring of its schemes and programmes. Accordingly, information with specific reference to AI Vision Centres for Minorities, including applications, approvals, fund allocation, beneficiaries and outcome assessment, is not maintained separately.
